

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2810
ANSWERED ON:17.12.2008
TOLL ON RAIL OVERBRIDGES
Murmu Shri Rupchand

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to levy toll on the busy rail overbridges (ROBs) on National Highways;
- (b) if so, the details thereof;and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H.MUNIYAPPA)

(a) to (c): The National Highways Fee (Determination of Rates and Collection) Rules,2008 as notified on 5.12.2008 prescribe the rate of fee for use of permanent bridge,bypass or Tunnel.In the case of a bridge costing more than Rs.10 crores but less than Rs.50 crores forming part of the section of National Highway,user fee is to be levied as part of the section length of the highway.In case of a bridge costing more than Rs.50 crores and forming part of a section of the National Highway, the length of the bridge is to be reduced from the section length for working out the user fee for the section and the user fee for the bridge is to be worked out as per prescribed rates and added to the user fee of the section of the highway.